## TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA MINISTRY OF FINANCE (DEPARTMENT OF REVENUE) & THEAPREN, 1986.

## NOTIFICATION (INCOME-TAX)

No. 67e/ (F.No.176/26/86-IT(AI): In exercise of the powers conferred by Sub-section(2)(b) of Section 80G of Indomo-tax Act, 1961(43 of 1961), the Central Government hereby notifies "Shri Arulmigu Mariamman Templo" Karuvalur, Coimbatore, as a place of an archeological and historical importance throughout the state of Tamil Nadu, Madras.

( R. EWARI )
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To The Manager, Government of India Press, Ring Road, Mayapuri Industrial Area, (Near Rajouri Garden), New Dolhi.

## Copy to :-

- 1. The Commissioner of Income-tax, Coimbatore w.r.to his letter No. 1491(2)/84-85 dated 22.11.1984. He is requested to checkup the position regarding the utilisation of donations by obtaining relevant accounts from the respective religious authorities overy year.

  2. All other Commissioners of Income-tax.
- 3. All Chambers of Commerce in Tamil Nadu, Madras.
- 4. Comptroller & Auditor General of India, New Delhi.
- 5. The Executive Officer, Arulmigu Mariamman Temple, Karukalur, Coimbatore (Tamil Nadu).

( R.K. TEWARI ) UNDER SECRETARY TO THE GOVERNMENT OF INDIA